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title: Introduction of the Protection of Children from Sexual Offences (Amendment) Bill, 2016 (*Amendment of Section 2*).

SHRI MULLAPPALLY RAMACHANDRAN (VADAKARA): I beg to move for leave to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Protection of Children from Sexual Offences Act, 2012."

*The motion was adopted.*

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

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